

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4703  
ANSWERED ON:22.04.2015  
VACANCIES IN SCIENTIFIC AGENCIES  
Tharoor Dr. Shashi

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether important scientific agencies such as the Council of Scientific and Industrial Research (CSIR), the Indian Council of Medical Research (ICMR), the Defence Research and Development Organisation (DRDO), the Jawaharlal Nehru Centre for Advance Scientific Research (JNCASR) and the Indian Institute of Agricultural Research (IAR) have been operating without a permanent Director General or a head to overlook their functions;
- (b) if so, the details thereof including the time period from when each of these posts have been lying vacant;
- (c) whether the Government is unable to appoint eminent leaders to replace the previously appointed heads and if so, the reasons therefor;
- (d) whether any measures have been taken by the Government to resolve this problem; and
- (e) if so, the details thereof including the time period by when the concerned heads/Director Generals are likely to be appointed?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(DR. JITENDRA SINGH)

(a) & (b): At present, the posts of Director General/Head of the Council of Scientific and Industrial Research (CSIR); Indian Council of Medical Research (ICMR); Defence Research & Development Organization (DRDO); Jawaharlal Nehru Centre for Advance Scientific Research (JNCASR); and Indian Agricultural Research Institute (IARI) are vacant with effect from the dates shown against each:

Name of Post	Date of vacancy
DG, CSIR	01.01.2014
DG, ICMR	01.03.2015
DG, DRDO	01.02.2015
President, JNCASR	01.10.2013
Director, IARI	07.08.2014

(c) to (e): Necessary steps have been initiated for expeditious selection of regular incumbents to these posts inter alia including advertisement inviting applications, constitution of Search-cum-Selection Committee, etc. as per the post-specific extant procedure.